

FIR No. 250/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld.

MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex)  
from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 463/20  
PS: Hart Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present. Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 232/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 458/20  
PS: Hand Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 210/20

PS: Hart Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 189/20  
PS: Hazari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 8/20

PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 259/20

PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020



10.09.2020

FIR No. 1477/20

PS: Hari Nagar

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 311/20  
PS: Hazi Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 134/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

20/03/2020  
Dr. [Signature]

20/03/2020

Further all the matters were adjourned to 20/03/2020  
in view of the directions issued by the Hon'ble Judge (1) of  
District Court, Patna to take all the cases pending in the  
District Court, Patna. Further District Court, Patna was  
directed to take up all the cases pending in the District  
Court, Patna. Hence the District Court, Patna is to be  
reopened.

I am hereby certifying that the Bill of Rs. [Amount] [Signature] is  
not valid, etc. [Signature]

For [Signature] [Signature]  
[Signature]

Case is continued through VC (1) [Signature]  
from [Signature] office.

From [Signature] [Signature] [Signature]  
[Signature] is directed to [Signature] [Signature]

20/03/2020

It is directed to the District Court, Patna to  
re-open the cases pending in the District Court, Patna  
through VC (1) [Signature].

[Signature]  
[Signature]  
[Signature]  
[Signature]  
[Signature]  
20/03/2020

FIR No. 186/20

PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

10.09.2020

FIR No. 289/20

PS: Haninaga

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

Page No. 214/20  
To Hazari Nagar

10/09/2020

Earlier all the matters were assigned earlier  
according to the directions issued by the Hon'ble High Court of  
Delhi from time to time and vide order No. 105/2019 dated  
20/07/2019. Various Courts have been  
directed to take up all the cases listed before them through  
video conferencing except the cases wherein evidence is to be  
recorded.

I am looking after the work of Mr. Hazari Nagar, I.O.

Mr. West, TMC, Delhi.

Present: I.O. App for State through VC.

None for accused/accused persons.

Court is convened through VC (JISCO Webex)  
from residence office.

plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on  
20/09/2020.

IO is directed to file previous conviction report of  
accused/accused persons by NDOH and also to join the  
proceedings through VC on NDOH.

HABITA  
PUNJYA

(Barika Punjya)  
M.A. Hazari Nagar  
Tis Hazari Court/Delhi  
10/09/2020

FIR No. 392/90  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld.

MM. West. THC, Delhi.

Present: Ld. APP for State through VC.  
None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA  
PUNIYA

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by Babita Puniya  
DN: cn=Babita Puniya,  
o=Delhi District  
Court, email=babita.puniya@delhi.gov.in

(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020



FIR NO. 370/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 169/20  
PS: Hari Nagar

10.09.2020 Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.  
Present: Ld. APP for State through VC.  
None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.  
Matter is referred to Lok Adalat scheduled on

20.09.2020. IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 168/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No 302/20  
PS Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 324/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 160/20

PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 221/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.  
Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 413/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020



FIR No. 13/20

PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA  
PUNIYA

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by BABITA  
PUNIYA  
Date:  
2020.09.10  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 227/20

PS. - /ms/ Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 271/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 199/20

PS: Hazari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA  
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Date: 2020.09.10  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 199/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA  
PUNIYA

Issued, signed  
by BABITA  
PUNIYA  
Date:  
10.09.20  
11:51:43  
10/9/20

(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 247/20

PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld.

MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex)  
from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA  
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2020.09.10  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 398/20

PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BARITA  
PUNIYA

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by BARITA  
PUNIYA  
Date:  
20.09.20  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FILE NO 30/20  
#5 - Harsh Nagar

10.09.2020

Earlier all the matters were adjourned adjus pursuant to the directions issued by the Honble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, LG MM, West, THC, Delhi.

Present: Ed. APP for State through VC.  
None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BARITA PUNJYA

(Barita Punjya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020



FIR No. 237/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

**Court is convened through VC (CISCO Webex) from residence office.**

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA  
PUNIYA

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2020.09.10  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

11.09.2020

10.09.2020

FIR No 337/20  
PS. Hari Nagar

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.  
Present. Ld APP for State.  
Accused/accused persons is/are stated to be on police bail.  
Court is convened through VC (CISCO Webex) from residence office.

Heard. File perused.  
Let accused/accused persons be summoned for NDOH.  
IO to also join proceedings through VC on NDOH.  
Put up before pre lok adalat on 11.09.2020.

Digitally signed by  
BABITA PUNIYA  
Date: 2020.09.10 13:53:46 +05'30'  
**(Babita Puniya)**  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 343/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State.

Accused/accused persons is/are stated to be on police bail.

Court is convened through VC (CISCO Webex) from residence office.

Heard. File perused.

Let accused/accused persons be summoned for NDOH.

IO to also join proceedings through VC on NDOH.  
Put up before pre lok adalat on 11.09.2020.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

10.09.2020

FIR No. 278/20  
PS: Hari Nagar

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present. Ld. APP for State.

Accused/accused persons is/are stated to be on police bail.

Court is convened through VC (CISCO Webex) from residence office.

Heard. File perused.

Let accused/accused persons be summoned for

NDOH.

IO to also join proceedings through VC on NDOH.

Put up before pre lok adalat on 11.09.2020.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 352/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 152/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State.

Accused/accused persons is/are stated to be on police bail.

**Court is convened through VC (CISCO Webex) from residence office.**

Heard. File perused.

Let accused/accused persons be summoned for NDOH.

IO to also join proceedings through VC on NDOH.

Put up before pre lok adalat on 11.09.2020.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 209/20  
PS: Hazari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State.

Accused/accused persons is/are stated to be on police bail.

**Court is convened through VC (CISCO Webex) from residence office.**

Heard. File perused.

Let accused/accused persons be summoned for NDOH.

IO to also join proceedings through VC on NDOH.  
Put up before pre lok adalat on 11.09.2020.

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BABITA  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

10.09.2020

FIR No. 190/20  
PS: Hari Nagar

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State.

Accused/accused persons is/are stated to be on police bail.

Court is convened through VC (CISCO Webex) from residence office.

Heard. File perused.

Let accused/accused persons be summoned for NDOH.

IO to also join proceedings through VC on NDOH.

Put up before pre lok adalat on 11.09.2020.

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BABITA  
PUNIYA  
Date:  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020



10.09.2020

FIR No. 275/20  
PS: Hari Nagar

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.  
Present: Ld. APP for State.

Accused/accused persons is/are stated to be on police bail.

**Court is convened through VC (CISCO Webex) from residence office.**

Heard. File perused.

Let accused/accused persons be summoned for

NDOH.

IO to also join proceedings through VC on NDOH.

Put up before pre lok adalat on 11.09.2020.

BABITA  
PUNIYA

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 133/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State.

Accused/accused persons is/are stated to be on police bail.

**Court is convened through VC (CISCO Webex) from residence office.**

Heard. File perused.

Let accused/accused persons be summoned for NDOH.

IO to also join proceedings through VC on NDOH.

Put up before pre lok adalat on 11.09.2020.

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PUNIYA  
Date:  
2020.09.10  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 488/20  
PS:

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State.  
Accused/accused persons is/are stated to be on police bail.

**Court is convened through VC (CISCO Webex) from residence office.**

Heard. File perused.

Let accused/accused persons be summoned for

NDOH.

IO to also join proceedings through VC on NDOH.  
Put up before pre lok adalat on 11.09.2020.

BABITA  
PUNIYA

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Date:  
2020.09.10  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

FIR No. 382/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State.

Accused/accused persons is/are stated to be on police bail.

**Court is convened through VC (CISCO Webex) from residence office.**

Heard. File perused.

Let accused/accused persons be summoned for NDOH.

IO to also join proceedings through VC on NDOH.

Put up before pre lok adalat on 11.09.2020.

Digitally  
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BABITA  
PUNIYA  
Date:  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

Untrace Report

FIR No.385/16  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded. .

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for complainant.

Court is convened through VC (CISCO Webex) from residence office.

File perused.

Put up on 18.09.2020 for purpose fixed.

BABITA  
PUNIYA

Digitally signed  
by BABITA  
PUNIYA  
Date:  
2020.09.10  
14:29:57  
+0530

(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

## Untrace Report

FIR No.453/13  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
Sh. Abhimanyu, Ld. Counsel for complainant through VC.

**Court is convened through VC (CISCO Webex) from residence office.**

File perused.

At request, put up for further proceedings on 23.09.2020 at 02:00 pm.

BABITA  
PUNIYA

(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

Pankaj Chawala vs. Divya Kapoor & Ora.

CC No.2882/18

PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Sh. R.D. Singh, Ld. Counsel for complainant.

**Court is convened through VC (CISCO Webex) from residence office.**

File perused.

Perusal of file reveals that matter is listed for arguments on the point of summoning, however, Ld. Counsel wants to address the arguments physically.

Heard, Allowed.

At request, put up on 23.09.2020 for arguments on the point of summoning.

BABITA  
PUNIYA

DATE  
20/09/20  
11:29:03  
+05:30

(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

State vs. Sanjay

FIR No.75/2020

PS: Mundka

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
Accused not produced from JC.

**Court is convened through VC (CISCO Webex)  
from residence office.**

File perused.

Jail Superintendent is directed to produce accused persons on NDOH through VC.

Put up on 23.09.2020 for further proceedings.

BABITA  
PUNIYA

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BABITA  
PUNIYA  
Date:  
2020.09.10  
14:29:44  
+0530

(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020



State vs. Sikander @ Sunny Dogra

FIR No.419/2020

PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

Sh. L.S. Gautam, Ld. Counsel for accused.

Accused not produced from JC.

**Court is convened through VC (CISCO Webex) from residence office.**

File perused.

Jail Superintendent is directed to produce accused persons on NDOH through VC.

Put up on 24.09.2020 for further proceedings.

BABITA  
PUNIYA

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signed by  
BABITA  
PUNIYA  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

State vs. Mohd. Wasim Saihi

FIR No.08/2020  
PS: Mundka

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
None for accused.

**Court is convened through VC (CISCO Webex) from residence office.**

Process received from Jail Superintendent, Tihar Jail with report that accused has been released from jail no.17.06.2020. Perused.

Let court notice be issued to accused with direction to appear either in person or through VC on NDOH i.e. 14.10.2020.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

State vs. Pardeep etc.

FIR No.41409/17  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

Present: Ld. APP for State through VC.  
Accused persons not produced from JC.

Court is convened through VC (CISCO Webex) from residence office.

File perused.

Concerned Jail Superintendents are directed to produce the accused persons on NDOH through VC.

Put up on 18.09.2020 for further proceedings.

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PUNIYA

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2020.09.10  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

State vs. Rahul Khan

FIR No.73/2020

PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

Present: Ld. APP for State through VC.  
Accused not produced from JC.

**Court is convened through VC (CISCO Webex)  
from residence office.**

File perused.

Jail Superintendent is directed to produce accused persons on NDOH through VC.

Put up on 23.09.2020 for further proceedings.

BABITA  
PUNIYA

(Babita Punya)

MM-06/West District

Tis Hazari Courts/Delhi

10.09.2020

State vs. Pooja @ Rakhi Kapoor

FP No. 34525

PS. Hazrat Nagar

20.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now vide office order no. 23 DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

Present: Ld. APP for State through VC.  
Accused not produced from JC.

Court is convened through VC (CISCO Webex) from residence office.

File perused.

Jail Superintendent is directed to produce the accused on NDOCM through VC.

Put up for further proceedings on 24.09.2020.

BAHITA  
PUNJIA

PROSECUTOR  
GENERAL  
DELHI  
20/09/2020

(Bahita Punjia)

MM-16/Wes District  
Tis Hazari Court Delhi  
20.09.2020

State vs. Karan Singh

FIR No.517/20  
PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

Present: Ld. APP for State through VC.  
Accused not produced from JC.

**Court is convened through VC (CISCO Webex)  
from residence office.**

File perused.

Jail Superintendent is directed to produce the accused  
on NDOH through VC.

Put up for further proceedings on 24.09.2020.

BABITA  
PUNIYA

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Date  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

SECRETARY OF DEFENSE

10/10/71  
10/10/71

MEMORANDUM

TO: SECRETARY OF DEFENSE  
FROM: [Illegible]  
SUBJECT: [Illegible]

- 1. [Illegible]
- 2. [Illegible]
- 3. [Illegible]

CONFIDENTIAL THROUGH 16 (CASES UNDER)

CONFIDENTIAL

- 1. [Illegible]
- 2. [Illegible]
- 3. [Illegible]

[Illegible]

[Illegible]

State vs. Dharam Chand Lakra

Item No.4 & 5

FIR No.353/19 & 354/19

PS: Mundka

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

Accused is stated to be in JC, however, not produced.

**Court is convened through VC (CISCO Webex) from residence office.**

File perused.

Perusal of file reveals that inadvertently matter was posted for recording the statement of process server. The said mistake stands rectified.

Jail Superintendent is directed to produce the accused on NDOH through VC.

Put up for further proceedings on 11.09.2020 through VC.

VC.

BABITA  
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Date:  
2020.09.10  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020



State vs. Gayitri Devi W/o Sh. Dhirender

FIR No.516/2020

PS: Hari Nagar

U/s 4/5/6/23 PC & PNDD Act

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.  
None for applicant.

Court is convened through VC (CISCO Webex) from residence office.

Vide this order, I shall decide the bail application filed on behalf of applicant/accused Gayatri W/o Sh. Dhirender.

It is informed by the Naib Court, PS Hari Nagar that bail of accused Gayitri Devi W/o Sh. Dhirender has been dismissed by the Ld. ASJ, West, Tis Hazari Court, Delhi.

Heard. Application and reply perused.

In view of the same, bail application stands dismissed.

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2020.09.10  
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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

State vs. Neeraj & Sonu

FIR No.292/2020  
PS: Mundka

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

Accused Neeraj not produced from JC, however, on bail in this case (bail bond accepted on 06.09.2020).

Accused Sonu through VC (bail bond accepted on 09.09.2020)

**Court is convened through VC (CISCO Webex) from residence office.**

It is stated by the co-accused Sonu that accused Neeraj is running in JC in some other case.

Heard.

Let production warrants of accused Neeraj be issued **with an endorsement that he is on bail in this case** for the next date of hearing.

Put up for further proceedings on 23.09.2020.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020

State vs. Neeraj & Sonu

FIR No.315/2020

PS: Mundka

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

Accused Neeraj not produced from JC, however, on bail in this case (bail bond accepted on 06.09.2020).

Accused Sonu through VC (bail bond accepted on 09.09.2020)

**Court is convened through VC (CISCO Webex) from residence office.**

It is stated by the co-accused Sonu that accused Neeraj is running in JC in some other case.

Heard.

Let production warrants of accused Neeraj be issued **with an endorsement that he is on bail in this case** for the next date of hearing.

Put up for further proceedings on 23.09.2020.

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(Babita Puniya)  
MM-06/West District  
Tis Hazari Courts/Delhi  
10.09.2020